# 101 Written Answers

Bengal component of the Subemarekha Project is estimated to cost Rs. 226. 82 crores. (b) The details of amount spent on the project are as under:

(Rs. in Crores)

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	Latest	Expdr.	Expdr.	Expdr.	Antici	Outlay
	estimated	to the	incurred	incurred	pated	for
State	cost	end of	during	during	expdr.	95-96
		March, 92	92-93	94-95	incurred	
					during 94-95	
Bihar	1428.82	561.19	18.97	18.17	24.28	64.60
Orissa	1013.68	179.92	22.74	14.80	16.80	30.00
West Bengal	226.82	-	3.00	2.55	2.00	3.00

(c) Subemarekha Multipurpose Project in Bihar comprises of Chandil Dam, Icha Dam Kharkai Barrage, Galudih Barrage, Canal systems in Bihar and Galudih Link Canal which would carry water to Orissa. Chandil Dam is almost complete except the insallation of the gates. Icha Dam is only in initial stage of construction. Almost no work has been done on Kharkai Barrage. Galudih Barrage has been completed except erection of gates. Galudih linked Canal is almost 70% completed. The Canal systems in Bihar and in Orissa are in progress. No irrigation potential has so far been created.

(d) Irrigation is a State subject and the irrigation projects are planned, implemented and funded by the State Government from their resources. The central assistance to the State Government is in the form of block loans and grants not tied to any project or programme.

#### Private Armed senas in the Country

3122. SHRI S.M. KRISHNA: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government are aware of the emergence of private armed senas in different parts of the country, posing a threat to the life and property of people; and

(b) if so, the steps taken by Government to check die activities of such 'Senas' and other extremist organisations?

THE MINISTER OF HOME AFFAIRS (SHRI INDERJIT GUPTA): (a) Some instances of formation of private senas have come to the notice of the Government. (b) It is primarily for the State Government to take preventive and punitive measures to check the growth and activities of such senas. However, the Central Government has constituted a Task Force to take stock of the armed senas in operation in Bihar and make suitable recommendations. The Central Government has also been assisting the States by way of sharing intelligence, extending financial support and providing guidelines for improving the functioning of the criminal justice system.

### Army Operation in Assam

3123. SHRI TARA CHARAN MAJUMDAR: Will the Minister of DEFENCE be pleased to state:

(a) whether some on-going operations of die Security Forces are taking place in Assam since May, 1996;

(b) if so, number of civilians killed in tilese operations;

(c) whetiier it is a fact mat all such deaths have been registered as unnatural deaths;

(d) whether the Security Forces claim that civilians killed in such operations belonged to banned organisations;

(e) whether Government propose to pay compensation to families of those who were killed in these operations; and

(f) if so, details thereof and if not, the reasons therefor?

THE MINISTER OF DEFENCE (SHRI MULAYAM SINGH YADAV); (a) Yes. Sir.

(b) Since May 1996, ten militants have been killed as a result of Army action.

(c) The Army have reported these deaths to the police authorities.

(d) Persons killed were engaged in militant activities and members of banned militant organisations.

(e) and (f) Do not arise in the circumstances indicated.

### **US Report on Global Terrorism**

3124. SHRI KRISHNA KUMAR BIRLA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether Government are aware of the latest report of the US Government on "Pattern of Global Terrorism 1995" admitting Pakistan's support to the militant groups in Kashmir; and

(b) if so, the action taken by Government to project report on the world forum and Government's reaction to the dual US policy of supplying massive arms aid to Pakistan on the one hand and admitting its support to Kashmir militants on the other hand?

THE MINISTER OF EXTERNAL AFFAIRS (SHRI I.K. GUJARAL): (a) Yes, Sir.

(b) Government have been sharing wifji friendly governments on a continuous basis the evidence available with us from various sources of Pakistan's active involvement in terrorism in India. Government has repeatedly made it clear that the US decision to transfer the \$ 368 million arms package to Pakistan would adversely affect the peace and stability of the region. The arms supply also ignored the fact that Pakistan was involved in supporting terrorism in India. The US Government has stated that the current supply of arms to Pakistan is a one-time release of the military equipment held up on account of the 1990. Pressler Amendment sanctions, and does not constitute the resumption of a military supply relationship with Pakistan.

## Amounts Sanctioned to Assam under CADP

3125. SHRI PARAG CHALIHA: Will the Minister of WATER RESOURCES be pleased to state:

(a) the details of amounts sanctioned to Assam during the last three years under Command Area Development Programme; and

(b) the details of targets set and achievements during the period?

THE MINISTER OF WATER RE-SOURCES (SHRI JANESHWAR MISHRA): (a) An amount of Rs. 402.5 lakh was santioned and provided as Grant-in-aid to Assam Government under Centrally Sponsored Command Area Development Programme during the last three years with the following year-wise break-up:

Year	Grant-in-aid (Rupees in lakh)		
1993-94	202.61		
1994-95	137.89		
1995-96	62.00		
Total:	402.50		

(b)The targets and achievements during the above period are as follows:

(Area in thousand hectare)

	1993-94		1994-95		1995-96		Cumulative for the period 1993 to 1996	
-	Taiget	Achieve-	Taiget	Achieve-	Target	Achieve-	Target	
		ment		ment		ment		ment
Field Channel	2.03	1.50	3.353	1.088	4.963	0.528	10.346	3.116
Field Drain	3.80	0.64	3.341	1.480	4.167	0.175	11.308	2.295
Warabandi (Rotational water supply)	2.48	1.00	1.500	0.350	2.750	Nil	6.730	1.350